

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
BIDFORCE BROKERS PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	BIDFORCE BROKERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	13/05/2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, KOLKATA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190WB2022PTC253877
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT-5F ORBIT NORTH VIEW 3 KHELAT BABU LANE, KOLKATA-700037, WEST BENGAL
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07/04/2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NIRAJ KUMAR Address: Poddar Court, Gate No 3, 3 rd Floor, Room No Q, 18, Rabindra Sarani, Kolkata - 700001 Email: csipnirajkumar@gmail.com; bidforceliqumation@gmail.com Telephone: 7011783969 Regn. No.: IBBI/IPA-002/IP-N01343/2025-2026/14620
8.	LAST DATE FOR SUBMISSION OF CLAIMS	07/05/2026

Notice is hereby given that the Bidforce Brokers Private Limited has commenced voluntary liquidation on 07/04/2026.

The stakeholders of Bidforce Brokers Private Limited are hereby called upon to submit a proof of their claims, on or before 07/05/2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09/04/2026
Place: Kolkata



Niraj Kumar

NIRAJ KUMAR

Liquidator

Regn. No.: IBBI/IPA-002/IP-N01343/2025-2026/14620

Email: csipnirajkumar@gmail.com

AFA Valid upto: 30.06.2027

Address: Poddar Court, Gate No 3, 3rd Floor, Room No Q, 18, Rabindra Sarani, Kolkata -700001

Business Standard

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF BIDFORCE BROKERS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Person	BIDFORCE BROKERS PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	13/05/2022
3. Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Kolkata
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U67190WB2022PTC253877
5. Address of the Registered Office and Principal Office (if Any) of Corporate Person	Flat-5F, Orbit North View, 3 Khelat Babu Lane, Kolkata-700037, West Bengal
6. Liquidation Commencement Date of Corporate Person	07/04/2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	NIRAJ KUMAR Address: Poddar Court, Gate No 3, 3rd Floor, Room No Q, 18, Rabindra Sarani, Kolkata -700001 Email: csipnirajkumar@gmail.com; bidforceliquidation@gmail.com Telephone: 7011783969, Regn.No.: IBBI/IPA-002/IP-N01343/2025-2026/14620
8. Last Date for Submission of Claims	07/05/2026

Notice is hereby given that the **Bidforce Brokers Private Limited** has commenced voluntary liquidation on 07/04/2026.

The stakeholders of **Bidforce Brokers Private Limited** are hereby called upon to submit a proof of their claims, on or before 07/05/2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- NIRAJ KUMAR
Liquidator

Regn. No.: IBBI/IPA-002/IP-N01343/2025-2026/14620
 Email: csipnirajkumar@gmail.com , AFA Valid upto: 30.06.2027
 Address: Poddar Court, Gate No 3, 3rd Floor, Room No Q,
 18, Rabindra Sarani, Kolkata -700001

Date: 09/04/2026
 Place: Kolkata

ভোট চাইতে
মোদির মুখে
মাছের কথা!

আজকাল

সান্দাকফুতে
তুবার, দক্ষিণে
বাড়বে তাপমাত্রা

www.aajkaal.in

কলকাতা ২৬ চৈত্র ১৪৩২ শুক্রবার ১০ এপ্রিল ২০২৬ শহর সংস্করণ* ৪.০০ টাকা ১২ পাতা

পশ্চিমবঙ্গের বাইরে অতিরিক্ত বিমান মাশুল ১ টাকা

ফর্ম 'এ'	
প্রকাশ্য বিভাগ	
[ইনসলভেন্স অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ভলান্টারি লিকুইডেশন প্রোসেস) রেগুলেশনস, ২০১৭-এর রেগুলেশন ১৪ অধীন]	
বিডফোর্স ব্রোকার্স প্রাইভেট লিমিটেড-এর স্বার্থধারকদের অবগতির জন্য	
দরকারি তথ্যাবলি	
১.	কর্পোরেট সত্তার নাম
২.	কর্পোরেট সত্তার প্রতিষ্ঠার তারিখ
৩.	যে কর্তৃপক্ষের অধীনে এই কর্পোরেট সত্তা প্রতিষ্ঠিত/ নিবন্ধীকৃত
৪.	কর্পোরেট সত্তার কর্পোরেট আইডেন্টিটি নম্বর/ লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নম্বর
৫.	কর্পোরেট সত্তার রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা
৬.	কর্পোরেট সত্তার ইনসলভেন্সি শুরু তারিখ
৭.	লিকুইডেটরের নাম, ঠিকানা, টেলিফোন নম্বর ও রেজিস্ট্রেশন নম্বর
৮.	দাবি পেশের শেষ তারিখ
এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, বিডফোর্স ব্রোকার্স প্রাইভেট লিমিটেড ০৭.০৪.২০২৬ তারিখে ভলান্টারি লিকুইডেশন শুরু করেছে। এতদ্বারা ওপরের ক্রম নং ৭-তে উল্লিখিত ঠিকানায় লিকুইডেটরের কাছে ০৭.০৫.২০২৬ বা তার পূর্বে নিজ নিজ দাবির স্বপক্ষে প্রমাণ পেশের জন্য বিডফোর্স ব্রোকার্স প্রাইভেট লিমিটেড-এর স্বার্থধারকদের প্রতি আহ্বান জানানো হচ্ছে। আর্থিক ঋণদাতারা যথাযথ প্রমাণ সমেত তাঁদের দাবিগুলি কেবলমাত্র ইলেকট্রনিক উপায়ে জমা দেবেন। বাকি সকল স্বার্থধারকগণ তাঁদের দাবি প্রমাণ সমেত নিজে হাতে করে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে জমা দিতে পারবেন। দাবির স্বপক্ষে মিথ্যা অথবা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা হতে পারে।	
স্বা/- নীরজ কুমার লিকুইডেটর রেজিঃ নং : IBBI/IPA-002/IP-N01343/2025-2026/14620 ই মেল : csipnirajkumar@gmail.com, এএফএ ৩০.০৬.২০২৭ পর্যন্ত বৈধ ঠিকানা: পোদ্দার কোর্ট, গেট নং ৩, থার্ড ফ্লোর, রুম নং কিউ ১৮, ১৮, রবীন্দ্র সরণি, কলকাতা-৭০০০০১	
তারিখ: ০৯.০৪.২০২৬ স্থান: কলকাতা	